

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) Yes, Sir.

(b) On the request of Indian Airlines and other operators, Airports Authority of India (AAI) had taken up with the State Government of Assam the matter of acquisition of land required for extension of runway from 6000' to 7500' suitable for operation of Airbus 320 type of aircraft. AAI has also plans to construct a new terminal building to cater to 500 passengers at a time with all modern facilities. Drawings have been approved and the work is likely to be awarded in the current financial year.

#### Fleet Expansion Plan for AI

4391. SHRI SUSHIL KUMAR SHINDE :  
SHRI MADHAVRAO SCINDIA :  
SHRI G. GANGA REDDY :

Will the Minister of CIVIL AVIATION be pleased to refer to the reply to Unstarred Question No. 2402 dated June 11, 1998 and state :

(a) the aircraft to be procured, indicating their capacity and other requisite features;

(b) the funds allocated for the purpose; and

(c) the time by which the same are likely to be inducted in the fleet of the Air India ?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) to (c) Because of the difficult financial position, Air India is reviewing its requirement of aircraft. It is, therefore not possible at this juncture to indicate the details regarding number of aircraft to be inducted by the airline, their cost and the time frame of their acquisition.

#### Upgradation of Guwahati Airport

4392. SHRIMATI RANEE NARAH : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether Guwahati Airport is a 'C' Grade Airport;

(b) if so, whether the Government propose to upgrade it with a view to maintain the flights there; and

(c) if so, the details thereof ?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) No, Sir.

(b) and (c) Guwahati Airport is being developed as a model airport. The existing terminal building has been modified and expanded at a cost of Rs. 21 crores construction of Arrival Hall and Car Park has been completed. At present, the airport is suitable for A-300 operations. The proposal is to develop the airport to

international standards. Land measuring 243 acres has been acquired from the State Government at a cost of Rs. 11.42 crores for augmentation of infrastructure facilities for operation of B-747 type of aircraft. This augmentation involves :

- (i) extension of runway from 9000' to 12000'; and
- (ii) construction of new international terminal building and cargo complex.

#### Electricity and Water Charges Due from MPs and EX-MPs.

4393. SHRI P. UPENDRA : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether huge amounts are due from members and ex-members of Parliament towards electricity and water charges as on date;

(b) if so, the details thereof;

(c) the time since these arrears are due; and

(d) the steps the Government propose to take in the regard ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIR AND EMPLOYMENT (SHRI BANDARU DATTATREYA) : (a) to (d) The information is being collected and will be laid on the Table of the Sabha.

#### Losses Suffered by NALCO

4394. SHRIMATI JAYANTI PATNAIK : Will the Minister of STEEL AND MINES be pleased to state :

(a) the estimated cost of Debottlenecking plant set up by NALCO at Angul in Orissa;

(b) whether the project has been able to produce desired result;

(c) if not, the reasons therefor; and

(d) the net losses sustained by NALCO thereby ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI RAMESH BAIS) : (a) The Debottlenecking of Aluminium Smelter of National Aluminium Company Limited (NALCO) has been completed at a total cost of Rs. 49.12 Crores.

(b) All the facilities relating to the debottlenecking of Aluminium Smelter have been commissioned and the performance guarantee tests for all the equipments have also been completed. The installation of debottlenecking facilities gave adequate support to the plant production.

(c) and (d) Does not arise in view of reply to Part (b).